## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Writ Petition (Civil) No. 1298/2018

SMITA KUDAISYA & ORS.

**Petitioners** 

**VERSUS** 

UNION OF INDIA & ORS.

Respondents

(FOR ADMISSION)

Date: 13-11-2018 This matter was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioners

Mr. Colin Gonsalves, Sr. Adv.

Mr. Satya Mitra, AOR Ms. Nandita Deka, Adv.

For Respondents

## UPON hearing the counsel the Court made the following ORDER

Issue notice.

The Union of India, in its reply to be submitted within six weeks, will indicate the feasibility of having a policy on the issue.

The petitioners are restrained from filing any further document.

(Deepak Guglani) Court Master (Asha Soni) Assistant Registrar